SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1013/2021

R. RAJENDRAN Appellant(s)

VERSUS

KAMAR NISHA & ORS.

Respondent(s)

[HEARD BY: HON. PRASHANT KUMAR MISHRA AND HON. VIPUL M. PANCHOLI, JJ.]

Date: 10-11-2025 This appeal was called on for pronouncement of judgment today.

For Appellant(s) Mr. Pulkit Tare, Adv.

Mr. D.Kumanan, Adv.

Mr. Sheikh F. Kalia, Adv.

Mr. Suvendu Suvasis Dash, AOR

For Respondent(s) Mr. Ankur Prakash, AOR

Mr. Balaji Subramanian, A.A.G.

Mr. Sabarish Subramanian, AOR

Mr. Vishnu Unnikrishnan, Adv.

Ms. Arpitha Anna Mathew, Adv.

Mr. Veshal Tyagi, Adv.

Ms. Jahnavi Taneja, Adv.

Mr. K.s.badhrinathan, Adv.

Mr. Akash Kundu, Adv.

Mr. Danish Saifi, Adv.

Hon'ble Mr. Justice Prashant Kumar Mishra pronounced the reportable judgment of the Bench comprising of His Lordship and Hon'ble Mr. Justice Vipul M. Pancholi.

The appeal stands allowed in terms of the signed reportable judgment, placed on the file.

Pending application(s), if any, stands disposed of.

(VARSHA MENDIRATTA)
COURT MASTER (SH)

(ANJALI PANWAR)
ASSISTANT REGISTRAR